

CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 15.7.2015

OA No. 291/00171/2014

None present for the applicant. Mr. Mukesh Agarwal, Counsel for respondents No.1 to 3.

Neither the applicant nor his counsel is attending the case for the last several adjournments during 2014 and 2015. It seems that the applicant is not interested arguing in the QA. The OA is dismissed.

(R.Ramańujam)

Member (A)

(Justice Hardin Rashid) Member (J)

| Adm/

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